

Agricultural & Processed Food Products Export Development Authority is trying to collect information on the availability of exportable quality mangoes from Bihar.

On-Going Railway Projects

4323. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether any targets for partial or final completion of the on-going projects in the form of new railway lines/conversion projects taken in hand during the Sixth Plan have been fixed for the eighth Plan;

(b) if so, the names of such on-going projects as are under execution since the 6th Plan, zone wise and the targets for their partial/final completion in each case apart from those for the completion for which the targets have also been fixed during the 7th Plan; and

(c) if not, the reasons therefor and the likely date by which the targets for each of such projects would be fixed along with details for each projects, zone wise?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD) (a) to (c). Eastern Railway which has been targetted for opening by 31.3.1991, no other new line or gauge conversion project started in the Sixth Five year Plan has been targetted for partial or final completion during the Eighth Five Year Plan. Targets for completion of other new line or gauge conversion projects would depend on availability of funds during the Eighth Plan.

Opening of Bank Branches

4324. PROF. NARAIN CHAND PARASHAR: Will the Minister of FINANCE be pleased to state:

(a) whether Reserve Bank of India has taken any action against nationalised banks like the UCO Bank which refused to open branches in rural areas, after allotment of centres to them under Current Branch Licensing Policy during Seventh Five Year Plan;

(b) if so, the names of all such banks and number and names of branches, which they refused to open during the current plan, State-wise;

(c) whether such centres were allotted to other nationalised banks, resulting in considerable dislocation and delay in opening of these branches for rural areas and if so, the details thereof; and

(d) whether such defaulting banks would be discouraged in opening their branches/ extension counters in the urban areas and the other nationalised banks would be given licenses for such branches or extension counters for which they have sent their applications giving them preference over defaulting banks?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (d). Reserve Bank of India (RBI) has reported that under the successive branch expansion programme banks have been permitted to surrender the licences issued to them to a limited extent, if they had any difficulties in opening the branches. Such centres were reallocated to other banks so that banking facilities could be made available. During the current Branch Licensing Policy apart from UCO Bank, six other banks excluding Regional Rural Banks have surrendered 21 licences which forms a very small percentage of the total licences issued to them. The number of licences issued to these six banks during the current policy period for rural and semi-urban centres and those surrendered by them are indicated below:-

| <i>Name of the Bank</i> | <i>Number of licences</i> | |
|---------------------------|---------------------------|--------------------|
| | <i>Issued</i> | <i>Surrendered</i> |
| State Bank of India | 724 | 11 |
| Syndicate Bank | 75 | 2 |
| Canara Bank | 125 | 1 |
| United Bank of India | 126 | 4 |
| Catholic Syrian Bank Ltd. | 2 | 2 |
| Dhanalakshmi Bank Ltd. | 1 | 1 |
| Total | 1053 | 21 |

These 21 centres were subsequently reallocated to other banks which expressed their willingness to open the branches at the centres. Statewise and bank-wise names of centres surrendered and reallocated are given in the statement below.

Since the surrenders of licences were permitted by RBI on a selective basis taking into account all relevant factors and the number of centres surrendered were negligible, the question of taking any preventive measure was not considered necessary.

STATEMENT

State-wise and bank-wise names of centres surrendered and re-allotted

| <i>Name of State /Name of bank surrendered the licence</i> | <i>Name of Centre surrendered</i> | <i>Name of bank re-allotted to</i> |
|--|-----------------------------------|------------------------------------|
| 1 | 2 | 3 |
| <i>Uttar Pradesh</i> | | |
| State Bank of India | Chandernagar | Alaknanda Gramin Bank |
| -do- | Maithan | -do- |
| -do | Bhandsore | Bank of Baroda |
| <i>Tamil Nadu</i> | | |
| State Bank of India | Boochatipattu | Bank of India |
| -do- | Pandvakkam | -do- |

| 1 | 2 | 3 |
|---------------------------|-----------------|------------------------|
| -do- | Kamalpoondi | -do |
| -do- | Koda-nadu | -do- |
| -do- | Marappari | -do- |
| -do- | Namathodu | -do- |
| -do- | Anandvadi | South Indian Bank Ltd. |
| -do- | Pillundvam | Not allotted yet |
| Syndicate Bank | Arangaldurgam | Bank of India |
| -do- | Tiruvandapuram | -do- |
| Canara Bank | Arepalayam | -do- |
| Catholic Syrian Bank Ltd. | Jambukulam | South Indian Bank Ltd |
| -do | T. Subbulapuram | -do- |
| Dhanalakshmi Bank Ltd. | Kamlaputhur | Bank of Baroda |
| <i>Manipur</i> | | |
| United Bank of India | Kangchup | State Bank of India |
| -do- | Tamci | -do- |
| -do- | Leirangtham | -do- |
| -do- | Lairouching | -do- |

Employment on compassionate grounds

ten years five years and three years respectively;

4325. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to state:

(b) if so, the number of such cases zone-wise in each category along-with other relevant details and the reasons for delay; and

(a) whether any cases for the employment on compassionate grounds for wards of the deceased railway employees are still pending for sanction/appointment for over

(c) the likely date by which such cases would be settled in a time bound manner and whether any concerted efforts would be